

BEFORE HONOURABLE
NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH, PUNE.

ORIGINAL APPLICATION NO. 20/2025
(EARLIER OA NO. 56/2025 (PB))

NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH, PUNE

APPLICANT

MUNITIONS INDIA LIMITED,
THROUGH ITS
CHAIRMAN AND MANAGING DIRECTOR,
AMMUNITION FACTORY KHADKI,
PUNE-411003, MAHARASHTRA.
INDIA.

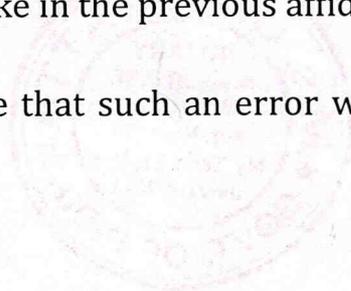
RESPONDENT

AFFIDAVIT IN REPLY BY RESPONDENT NO.5
MUNITIONS INDIA LIMITED



RESPONDENT NO. 5**MUNITIONS INDIA LIMITED,****THROUGH ITS CHAIRMAN AND MANAGING DIRECTOR,****AMMUNITION FACTORY KHADKI, PUNE-411003, MAHARASHTRA.****ORIGINAL APPLICATION NO. 20/2025****(EARLIER OA NO. 56/2025 (PB))****MOST RESPECTFULLY SUBMITTED**

1. I, Ramesh Kumar Yadav, am working as the *Add* General Manager, Ordnance Factory Bhandara with the Respondent No. 5 Munitions India Limited, Pune, hereafter referred as Respondent "Unit".
2. I have filed an affidavit in the above-mentioned matter on _____, which contained incorrect details in para no. 10 of Affidavit in which Sarla Verma and Pranay Sethi Case has been erroneously quoted, however this particular case under cognizance of Hon'ble Green Tribunal case is not pertaining to Motor Vehicle Accident case but a factory accident case, for which all compensations have been paid as per relevant guidelines of The Employee's Compensation Act'1923.
3. That the incorrect information was included in the Affidavit due to misinterpretation of documents referred from internet while preparation of reply for previous Affidavit.
4. That I sincerely regret the error and potential inconvenience it may have caused to the Hon'ble tribunal.
5. That I unconditionally apologise to the Hon'ble National Green Tribunal for the unintentional mistake in the previous affidavit.
6. That I undertake to ensure that such an error will not be repeated in future.



7. That I humbly request the Hon'ble Tribunal to accept my apology and condone the mistake made in the previous affidavit.
8. I hereby submit the detailed compensation paid by the factory to family of each deceased factory employee and trade apprentice who lost their lives in the unfortunate accident, based on The Employee's Compensation Act'1923.
9. Following is the chart which depicts the Compensation paid by answering respondent:-

Compensation, Ex-Gratia and Financial Assistance paid to deceased 08 Employees and 01 Trade Apprentice

Sr. No	Name of Deceased Employees & TA Late S/Shri	Design.	Per No./ FS No.	Age	Date of Death	# Amount as per Employees Compensation Act - 1923.	Ex-Gratia Amount Paid (in Rupees)	Fin. Asstt. Paid FROM MIL A/C (in Rupees)
1	C.W. GOSWAMI	JWM	872773	59	24.01.2025	Rs.9,07,875/-	25,00,000/-	25,00,000/-
2	A.B. NAGDEVE	CM/T	873130	51	24.01.2025	Rs.11,22,525/-	25,00,000/-	25,00,000/-
3	M.A. MESHARAM	CM/T	873074	53	24.01.2025	Rs.10,70,100/-	25,00,000/-	25,00,000/-
4	D.P. RANGARI	DBW/HS-II	6873	43	24.01.2025	Rs.13,16,550/-	25,00,000/-	25,00,000/-
5	L.B. KELWADE	Examiner/ HS-II	7171	43	24.01.2025	Rs.13,16,550/-	25,00,000/-	25,00,000/-
6	A.G. CHAURASIA	DBW/SK	7282	37	24.01.2025	Rs.14,41,050/-	25,00,000/-	25,00,000/-
7	S.R. KAREMORE	DBW/SK	7263	36	24.01.2025	Rs.14,59,800/-	25,00,000/-	25,00,000/-
8	J.A. BANERJEE	Fitter Genl. /MCM	5534	48	28.02.2025	Rs.11,98,500/-	25,00,000/-	25,00,000/-
9	A.H. BARAI	Trade Apprentice	10118	19	24.01.2025	Rs.6,75,660/-	--	25,00,000/-

Amount of Compensation in respect of Employees Compensation Act -1923

are deposited in Labour Court, Bhandara.



10. Apart from above, Office of the Principal Controller of Defence Accounts (Pension), Prayagraj has also issued Pension Payment Order in r/o dependant of deceased employees as per further:-

Sr. No	Name of Deceased Employees	Name of Pensioner	Relation	PPO Number	EOP Family Pension Amount (in Rupees)
1	C.W. GOSWAMI	SNEHALATA C. GOSWAMI	Spouse	807202500788	38,460/-
2	A.B. NAGDEVE	MAMTA A. NAGDEVE	Spouse	807202500791	35,160/-
3	M.A. MESHRAM	VAISHALI M. MESHRAM	Spouse	807202500787	35,160/-
4	D.P. RANGARI	RAKHI D. RANGARI	Spouse	707202500049	18,000/-
5	L.B. KELWADE	ROSHANI L. KELWADE	Spouse	701202500048	18,000/-
6	A.G. CHAURASIA	VIBHA A. CHAURASIA	Spouse	707202500050	18,000/-
7	S.R. KAREMORE	ROSHANI S. KAREMORE	Spouse	707202500047	18,000/-
8	J.A. BANERJEE	JAYA JAYDEEP BANERJEE	Spouse	807202500832	33,120/-

11. Further family members of deceased have been considered for compassionate appointment and at this period of time out of 9 deceased, family members of 8 have joined duty in this department. The details are as under:-

Sr. No	Name of Deceased Employees	Name of Appointed Employees	Relation	Date of Birth	POST	Date of Appointment
1.	C.W. GOSWAMI	ANKUR C. GOSWAMI	SON	20/05/1994	Labourer(SS)	02.04.2025
2.	D.P. RANGARI	RAKHI D. RANGARI	SPOUSE	21/08/1982	Labourer(SS)	01.04.2025
3.	L.B. KELWADE	ROSHANI L. KELWADE	SPOUSE	18/02/1990	Female Searcher	01.04.2025
4.	A.G. CHAURASIA	VIBHA A. CHAURASIA	SPOUSE	28/05/1992	Labourer(SS)	01.05.2025
5.	S.R. KAREMORE	ROSHANI S. KAREMORE	SPOUSE	25/06/1994	Labourer(SS)	03.05.2025
6.	J.A. BANERJEE	JAYA J. BANERJEE	SPOUSE	27/08/1986	Labourer(SS)	21.04.2025
7.	A.H. BARAI	SAJAN HUSAN BARAI	BROTHER	31/08/2000	Labourer(SS)	01.04.2025
8.	A. B. NAGDEVE	M. A. NAGDEVE	SPOUSE	13/02/1978	Labourer(SS)	28.07.2025



Out of 09 family members, 08 were already appointed at OFBa. Due to minor age, 01 member's appointment will be processed in the month of Nov-2025.

08 family members of deceased employees were appointed in OFBa. Out of these 08 employees, 07 employees appointed as Labourer/ss and 01 employee appointed as Female Searcher and are being given a monthly pay along with earnings as under:-

Labourer/ss (07 Employees)	
Basic Pay	
IDA- 48.70%	
Gratuity BEN (4.81%)	
Sup. Med. BEN (3%)	
CAFÉ. Allowance (26%)	
NPS (14%)	

Female Searcher (01 Employee)	
Basic Pay	18000/-
IDA	8766/-
Gratuity Ben	1290/-
Sup Med. Ben	805/-
Cafeteria Approach	4680/-
NPS	2520/-

It is mentioned that disbursement of payments to employees appointed under DPSU/MIL to be done as per Department of Public Enterprises guidelines/instructions issued time to time.

12. Further, as regards to the injured persons, complete details are furnished below:-

(i). Shri N.P. Wanjari, Fitter Genl. (MCM)/5660/DBP-Maint.

Laksh Hospital, Bhandara :-

Diagnosed as a case of Head Injury with Multiple Fascial LW with Fracture Zygoma Right with Grade -III compound comminuted Fracture M/3rd Tibia Fibula Right with Contusion Anterior Abdominal Wall

Duration:- (Date of Admission 24.01.2025 to Date of Discharge [Transfer] 27.01.2025).

KIMS- Kingsway Hospital, Nagpur :-

A case of Fracture comminuted Compound Grade-III Midshaft Tibia with Bone Loss, Contaminated Right Leg Crushing Injury (NC97)

Duration:-(Date of Admission 27.01.25 to Date of Discharge 21.02.25).



KIMS- Kingsway Hospital, Nagpur (Follow up treatment):-

A case of Fracture Compound comminuted Tibia Shaft (NC92.2) With External Fixator in Situ with Full Thickness Muscle Cutaneous Flap Right Leg without DNVD

Duration :- (Date of Admission 22.04.25 to Date of Discharge 24.04.25).

KIMS- Kingsway Hospital, Nagpur (Follow up treatment):-

A case of Operated Compound Comminuted Fracture Tibia Shaft with Right Leg (NC 92.21) ORIF with AO Procedure Plating & Bone Grafting for Right Tibia Fracture Done on 13.05.2025.

Duration:- (Date of Admission 12.05.25 to Date of Discharge 24.05.25).

(ii) Shri Rajesh D. Badwaik, 7272/ DBW(SK)/ HEX (RX)**Laksh Hospital, Bhandara :-**

Diagnosed as a case of Head Injury with Cerebral Concussion with Deglowing Injury Chest with Moderate to Severe Left Lung Contusion with Sever Pneumothorax Left (ICD Done) with Mild Hemothorax Left with Scapula Left with Fracture lateral End Clavicle Right with Fracture 3 to 8th Rib Left with fracture Mandible with Fracture Mandibular Body Right with Fracture Burst Compression Fracture L1 Vertebra with Fracture Transverse Process of 1st to 4th Right with Fracture Transverse Process 1st to 3rd Left with Contusion Right Kidney with Contusion Right Adrenal Glomd with with Perinephric Hematoma with Respiratory Distress with Hemorrhagic Shock.

Duration:-(Date of Admission 24.01.2025 to Date of Discharge [Transfer] 24.01.2025).

Ganga Care Hospital, Nagpur :-

A case of A/H/O Blast Injury 24/01/2025, Polytrauma, Blunt Trauma Chest, Severe Left Pneumothorax, Left ICD inserted 24/01/2025, Facial Soft Tissue Injury, # Left Scapular, # Right Clavicle, Left 3rd, 4th, 5th, 6th, 7th, 8th Ribs, # L9, # L1 L2 L3 L4

Duration:- (Date of Admission 24.01.2025 to Date of Discharge 12.03.2025).

(iii) Shri Sanjay J. Raut, 5762/ DBW(MCM)/ HEX (RX)**Laksh Hospital, Bhandara :-**

Diagnosed as a case of Head Injury with Injury Chest with Contusion Left Lung with Left Hemopneumothorax (ICD Done) with Fracture 2nd to 7th Rib Left with Left Chest Wall Emphysema with Blunt Injury Abdomen with Forcigh Bony Right Thigh (Removed) with Wedge Compression L3 Vertebra with Contusion Bilateral Paraspinal & Iliopsoas Muscle

Duration:- (Date of Admission 24.01.2025 to Date of Discharge[Transfer] 31.01.2025).

KIMS- Kingsway Hospital, Nagpur :-

A case of H/O Trauma with Left Rib Fracture (2nd to 7th Rib), Left Haemopneumothorax (CB26) - ICD Removed, Head Injury (S09.90), Wedge Compression Fracture L3 Vertebra (NB52), Blunt Trauma to Abdoment (NB50), Vitamin D3 Deficiency (5B57.0)

Duration:- (Date of Admission 31.01.2025 to Date of Discharge 08.02.2025).



(iv) Shri Suneel Kumar Yadav, Trade Apprentice (Non ITI)/ 10115**Laksh Hospital, Bhandara :-**

Diagnosed as a case of Head Injury with Left Fronto- Temporal Contusion with SDH Left Fronto- Tempor Parietal with Left Sylvial, SAH with Mass effect with Fracture Left Fronto - Temporal Bone with Left Fronto- Parietal Bone with Injury Chest with Fracture Scaoula Left with Fracture Scapula Right with with Fracture 9th Rib Left with Communited Supracondylar Fracture Humerus Left with Fracture Left Transverse Process of L1, L2, L3, L4 Vertebra.

Duration:- (Date of Admission 24.01.2025 to Date of Discharge [Transfer] 31.01.2025).

Ganga Care Hospital, Nagpur :-

Diagnosed a case of Fracture Left Distal Humerus, Fracture Left Parieto Occipital Frontal Lobe, EDH Left Parietal, Bilateral Scapular Fracture, Compression Fracture D9 Vertebrae, Fracture 9th Rib Left

Duration:-(Date of Admission 31.01.2025 to Date of Discharge 12.02.2025).

The above mentioned employee is kept under WRIL (Work Related Illness & Injury Leave) and their regular follow up treatment & Physiotherapy is going in respective treating hospital. Expenditure incurred in their medical treatment and follow up treatment is been fully borne by Ordnance Factory Bhandara.

Apart from this Ex-Gratia and Financial Assistance paid to injured 03 Employees and 01 Trade Apprentice.

Ex-Gratia and Financial Assistance paid to injured 03 Employees and 01 Trade Apprentice

Sr. NO.	Name	Designation	F.S. No.	Ex-Gratia Amount paid (in Rupees)	Fin. Asstt. From O.F. Bhandara From URMC Fund	Fin. Asstt. From O.F. Bhandara Employees (in Rupees)
1.	R. D.Badwaik	DBW/SK	7272	1,00,000/-	--	1,85,000/-
2.	N. K. Wanjari	Fitter Genl.	5660	1,00,000/-	--	1,85,000/-
3.	S.J. Raut	DBW/MC	5762	1,00,000/-	--	1,85,000/-
4.	S.K. Yadav	Trade Apprentice	10115	--	1,00,000/-	1,85,000/-



12. In light of the facts brought on record, it is prayed that Hon'ble Tribunal may kindly consider the apology and facts brought on record to consider this affidavit.

Place: O.F. Bhandara
Date: 17-07-2025.


Deponent
Respondent No. 5

रमेश कुमार यादव /R.K. YADAV
अधीन महाप्रबंधक/ GENERAL MANAGER
कार्यालय प्रधान/HEAD OF OFFICE
कृते मुख्य महाप्रबंधक
FOR CHIEF GENERAL MANAGER
आयुध निर्माणी भंडारा
ORDNANCE FACTORY BHANDARA



VERIFICATION AND AFFIDAVIT

I, **Ramesh Kumar Yadav**, age about **45 years**, resident of **Quarter No. D-1/1, Ordnance Factory Estate, Jawaharnagar-441906** do hereby state that I have verified that the facts are true to my personal knowledge. I have not suppressed any material fact known to me and relevant to this matter. I have submitted this Affidavit on solemn affirmation and oath.

Place: **O.F. Bhandara**
Date: **02.08.2025.**


Deponent
Respondent No. 5

रमेश कुमार यादव / R.K. YADAV
महाप्रबंधक / A. GENERAL MANAGER
कार्यालय प्रधान / HEAD OF OFFICE
कृते मुख्य महाप्रबंधक
FOR CHIEF GENERAL MANAGER,
आयुध निर्माणी भंडारा
ORDNANCE FACTORY BHANDARA

MR Chandurkar
Adv. Muzha Chandurkar.

NOTARIAL REG.
ENTRY NO. **0207**
DATE: **21/8/2025**

MRS. S. R. MATTA
NOTARY
NAGPUR DIST.
(M.S.) INDIA
Reg. No. 6776
My Term Expires
on 21/9/2028
GOVT. OF INDIA

SWORN BEFORE ME ON THIS 2nd
DAY OF Aug. 20, 25 AT NAGPUR BY
SHRI / SMT / KU. Ramesh Kumar Yadav
R/O NAGPUR WHO HAS BEEN IDENTIFIED BY
SHRI / SMT. Muzha Chandurkar
ADVOCATE, NAGPUR.

Matta
Mrs. S. R. MATTA
ADVOCATE & NOTARY
#18-B, Clarke Town, Nagpur

NOTARY
MRS. S. R. MATTA
DIST. NAGPUR (M.S.)
REGD. NO. 6776
GOVT. OF INDIA



आयुध निर्माणी भंडारा
ORDNANCE FACTORY BHANDARA
निर्माणी आदेश भाग - II/FACTORY ORDER PART-II
द्वारा/BY

श्री दीपक ऊ. देशमुख, भा.आ.नि.से. मुख्य महाप्रबंधक
SHRI DEEPAK U. DESHMUKH, IOFS, CHIEF GENERAL MANAGER

संख्या/ No. 315

दिनांक/ Date- 02/04/2025

Sub: Appointment of Industrial Employees on Compassionate grounds.

The following individuals has joined at Ordnance Factory Bhandara as an employee of Munitions India Ltd. in the scale of pay of Rs. 18,000-60,000 at a starting Basic Pay of INR 18,000/- (Rupees Eighteen Thousand only) per month in IDA Scale (Ao/Wo):

Sl. No.	Name, Per.No.	Photo	Category	Post & Section	Date of Appointment
01.	SHRI SAJAN HUSAN BARAI PER.NO.5000004		OBC	LABOURER (SS) GA SECTION.	01.04.2025 (F/N) DOB 31/08/2000
02.	SMT. RAKHI DHAMMANAND RANGARI PER.NO. 5000005		SC	LABOURER (SS) GA SECTION	01.04.2025 (F/N) 21/08/1982

Cont.....02/-

Sl. No.	Name, Per.No.	Photo	Category	Post & Section	Date of Appointment
03.	ANKUR CHANDRASHEKHAR GOSWAMI PER.NO. 5000006		SC	LABOURER (SS) GA SECTION	02.04.2025 (F/N) 20/05/1994
Authority: i) MIL Letter No. MIL/HR/CA/OFBA-8 Cases/26/2025 dtd. 19/03/2025					
ii) Offer of Appointment- File No. GA/COMP. APP.(FAC)/15/2025 dtd. 27-03-2025, 30-03-2025					
iii) GM's approval No.GA/COMP.APP.(FAC)/155/2025/01 dtd. 02/04/2025					

02. The above individuals will be on probation for a period of 02 years from the date of appointment which may be extended or curtailed at the discretion of the Company.

(आर.के. यादव)

(R.K. YADAV)

संयुक्त महाप्रबंधक/प्रशासन

JT.GM/ADMIN

कृते मुख्य महाप्रबंधक/FOR CHIEF GENERAL MANAGER

Distribution:

1. The Directorate of Ordnance (C&S), Section Per/GB, 10-A, S.K. Bose Road, Kolkata- 700 001.
2. The PC of A (Fys), DOO (C&S) 10-A, S.K. Bose Road, Kolkata- 700 001.
3. The CMD Munitions India Ltd. Headquarters, 02nd Floor, Nyati Unitree, Near Gunjan Theatre, Nagar Road, Yervada Pune, Maharashtra- 411006
4. The DoO (C&S), Directorate Field Unit Ambajhari, 01st Floor, Admin Block, Ordnance Factory Ambajhari, Nagpur- 440 021.
5. Finance & Accounts OFBA
6. All Concerned Section



आयुध निर्माणी भंडारा
म्युनिशन्स इंडिया
लिमिटेड की इकाई
भारत सरकार का उद्यम
रक्षा मंत्रालय
भंडारा, महाराष्ट्र - 441 906.

Ordnance Factory Bhandara
Unit of Munitions India Ltd.
Govt. of India Enterprise,
Ministry of Defence
Bhandara, Maharashtra - 441 906.



दूरभाष सं /PHONE No. 07184-275742-49

Fax: 07184-275242

email:ofba@ord.gov.in

OFFER OF APPOINTMENT

No.GA / COMP.APP(FAC)/15/2025

Date: 30.03.2025

To,

Shri Ankur Chandrashekhar Goswami
Qtr.No.97/3 Type-2
Ordnance Factory Estate Jawaharnagar
Bhandara-441906



Sub: Employment Assistance on Compassionate Grounds: Offer of Appointment
at Ordnance Factory Bhandara (OFBA), a Unit of Munitions India Limited.

With respect your application dated 25.02.2025, management of the Ordnance Factory Bhandara (OFBA) is pleased to offer you an appointment as an employee of Munitions India Ltd. in the post of Labour (SS) in the scale of pay of Rs. 18,000-60,000 at a starting Basic Pay of INR 18,000/- (Rupees Eighteen Thousand only) per month in IDA Scale (AO/WO).

2. Your posting will be at Ordnance Factory Bhandara (OFBA) on the following terms and conditions:

2.1. You shall be governed by CPF/ EPF rules as applicable to the employees of the Central Public Sector Enterprises (CPSEs).

2.2. You will be on probation for a period of two years from the date of appointment, which may be extended or curtailed at the discretion of the Company.

2.3. The probation period will be deemed to have been extended until the Company issues order regarding satisfactory completion of probation.

2.4. After successful completion of probation, your service may be confirmed with such terms and conditions as may be ordered by the Company.

...2

- 2.5. During your employment in the company, you will be required to undergo training as per the requirement of the Company and to perform such duties as may be assigned to you from time to time by your superior officers.
- 2.6. A Company accommodation may be allotted to you on payment of license fee and applicable allied charges, under the terms and conditions prescribed in respect thereof from time to time.
- 2.7. If at a later point of time, it is found that any declaration or information furnished by you for securing the job is found to be false or if it is found that you have willfully suppressed any material information, you will be liable for removal from service and such other action as deemed fit may be initiated by the Competent Authority.
- 2.8. This will be a fresh appointment and you shall not make any claim as regards taking into account of your past service for any purpose whatsoever, except to such extent as may be prescribed under orders of the Company. If already employed, you should produce a relieving order from the present Employer.
- 2.9. You will not be entitled for grant of any Travelling Allowance/re-imbusement for the journey undertaken, joining time pay and joining time for the purpose of joining duty.
3. In addition to basic pay, you will be allowed to draw allowances such as Dearness Allowance (IDA), other applicable allowances and Superannuation benefits as per the policies of Munitions India Limited, issued from time to time.
4. You are not eligible for appointment if you have more than one spouse (wife/husband as the case may be) living and/or you are married to a person having more than one spouse living. You will have to furnish a declaration in this regard on the date of joining for duty. If you have violated the aforesaid condition, this offer would be deemed to be invalid unless the Company is satisfied that there are special grounds for doing so and exempts you from operation of this rule.
5. At the time of joining you should bring 08 (eight) copies of recent passport size photographs. You should also produce all the original certificates, pertaining to your age, educational qualifications, Aadhar Card, Pan Card, Ration Card, Voter Identity Card, etc., at the time of reporting for duty.

6. In case you have any physical disability you should also produce Certificate in original issued by the Competent Authority.
7. In case you belong to any reserved category you should produce the original Caste Certificate issued by the Competent Authority. If the claim of belonging to SC/ST/OBC is found to be false, the service will be terminated forthwith without prejudice to such further action that may be taken under the relevant laws.
8. You should also intimate the change, if any, of your religion after appointment immediately to the Appointing/Administrative Authority concerned.
9. You will have to give an Undertaking at the time of joining that you will abide by all the rules and regulations related to service conditions (including disciplinary matters) of the employees of Munitions India Limited as framed and approved by its Board of Directors from time to time.
10. If the terms and conditions of the offer of appointment is unconditionally acceptable to you, please report for duty at Ordnance Factory Bhandara (OFBA) on any working day on or before **02.04.2025** and submit a copy of this letter duly signed by you as token of your unconditional acceptance of terms and conditions mentioned therein.
11. This offer of appointment will stand automatically cancelled, if you do not report for duty within the specified date.


(D. U. DESHMUKH)
CHIEF GENERAL MANAGER
ORDNANCE FACTORY BHANDARA

The above offer of Appointment is unconditionally acceptable with terms and conditions mentioned therein to the undersigned.

Shri Ankur Chandrashekhar Goswami



Date: 02/04/2025

CIN No. U29190PN2021GOI203505

पंजीकृतपता: म्यूनिसन्सइंडियालिमिटेडमुख्यालय, द्वितीयतल, न्यातियूनिट्री, गुंजनथिएटरकेपास, नागरमार्ग, येरवदा, पुणे, महाराष्ट्र- 411006.
Regd. Office: Munitions India Ltd Headquarters., 2nd Floor, NyatiUnitree, Near Gurjan Theatre, Nagar Road,
Yervada Pune, Maharashtra - 411006, दूरभाषसं / PHONE No. 020-67080400, 020-67080401.

ORDNANCE FACTORY BHANDARA
A UNIT OF MUNITIONS INDIA LIMITED
PAY-SLIP FOR THE MONTH MAY-2025

PER NO : 40006 NAME : ANKUR C. GOSWAMI DESGN : LABOURER/SS SECTION : DBP-BT
PAN NO : DIUPG5309B NPS NO : 110232502166 BASIC PAY:18000 BANK AC NO : 33839553888
DOA : 01/04/2025 DNI : 01/04/2026 DOB : 20/05/1994 IFSC CODE : SBIN0002156
UNR DAYS : 002 PAID DAYS : 025 TOTAL DAYS : 027
LATE : 035 MIN. LT AMT : 052

EARNINGS

DEDUCTIONS

BASIC PAY	:	16615	GRATUITY BEN	:	1287
IDA 48.70%	:	8117	SUP MED BEN(3.00%)	:	803
GRATUITY BEN(4.81%)	:	1287	NPS(14.00%)	:	3747
SUP MED BEN(3.00%)	:	803	PT	:	200
CAFE.ALLOWANCE(26.00%)	:	4680			
NPS(14.00%)	:	3747			
TOTAL PAY	:	35249			

GROSS EARN	:	35249	TOTAL DEDUCTION	:	6037
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NET PAYABLE RS : 29212 (RS. TWENTY NINE THOUSAND TWO HUNDRED TWELVE ONLY)



अस्त्र निर्माणी भंडारा
एयाम्युनिशन्स इंडिया
लिमिटेड का इकाई
भारत सरकार का स्वतंत्र
रक्षा संस्थान
भंडारा, महाराष्ट्र 441 906.

Ordnance Factory Bhandara
Unit of Munitions India Ltd.
Govt. of India Enterprise
Ministry of Defence
Bhandara, Maharashtra - 441 906.



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Fax: 07184-275242

email: ofba@ord.gov.in

OFFER OF APPOINTMENT

No.GA/COMP.APP(FAC)/15/2025

Date: 27.03.2025

To,

Smt. Rakhi Dhammanad Rangari
House No. 1797, Ambika Nagar,
Canal Road, Bhojapur, At Post- Bela,
Bhandara, Maharashtra-441906



Sub: Employment Assistance on Compassionate Grounds: Offer of Appointment
at Ordnance Factory Bhandara (OFBA), a Unit of Munitions India Limited.

With respect your application dated 05.03.2025, management of the Ordnance Factory Bhandara (OFBA) is pleased to offer you an appointment as an employee of Munitions India Ltd. in the post of Labour (SS) in the scale of pay of Rs. 18,000-60,000 at a starting Basic Pay of INR 18,000/- (Rupees Eighteen Thousand only) per month in IDA Scale (AO/WO).

2. Your posting will be at Ordnance Factory Bhandara (OFBA) on the following terms and conditions:

2.1. You shall be governed by CPF/ EPF rules as applicable to the employees of the Central Public Sector Enterprises (CPSEs).

2.2. You will be on probation for a period of two years from the date of appointment, which may be extended or curtailed at the discretion of the Company.

2.3. The probation period will be deemed to have been extended until the Company issues order regarding satisfactory completion of probation.

2.4. After successful completion of probation, your service may be confirmed with such terms and conditions as may be ordered by the Company.

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2.5. During your employment in the company, you will be required to undergo training as per the requirement of the Company and to perform such duties as may be assigned to you from time to time by your superior officers.

2.6. A Company accommodation may be allotted to you on payment of license fee and applicable allied charges, under the terms and conditions prescribed in respect thereof from time to time.

2.7. If at a later point of time, it is found that any declaration or information furnished by you for securing the job is found to be false or if it is found that you have willfully suppressed any material information, you will be liable for removal from service and such other action as deemed fit may be initiated by the Competent Authority.

2.8. This will be a fresh appointment and you shall not make any claim as regards taking into account of your past service for any purpose whatsoever, except to such extent as may be prescribed under orders of the Company. If already employed, you should produce a relieving order from the present Employer.

2.9. You will not be entitled for grant of any Travelling Allowance/re-imbusement for the journey undertaken, joining time pay and joining time for the purpose of joining duty.

3. In addition to basic pay, you will be allowed to draw allowances such as Dearness Allowance (IDA), other applicable allowances and Superannuation benefits as per the policies of Munitions India Limited, issued from time to time.

4. You are not eligible for appointment if you have more than one spouse (wife/husband as the case may be) living and/or you are married to a person having more than one spouse living. You will have to furnish a declaration in this regard on the date of joining for duty. If you have violated the aforesaid condition, this offer would be deemed to be invalid unless the Company is satisfied that there are special grounds for doing so and exempts you from operation of this rule.

5. At the time of joining you should bring 08 (eight) copies of recent passport size photographs. You should also produce all the original certificates, pertaining to your age, educational qualifications, Aadhar Card, Pan Card, Ration Card, Voter Identity Card, etc., at the time of reporting for duty.



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6. In case you have any physical disability you should also produce Certificate in original issued by the Competent Authority.
7. In case you belong to any reserved category you should produce the original Caste Certificate issued by the Competent Authority. If the claim of belonging to SC/ST/OBC is found to be false, the service will be terminated forthwith without prejudice to such further action that may be taken under the relevant laws.
8. You should also intimate the change, if any, of your religion after appointment immediately to the Appointing/Administrative Authority concerned.
9. You will have to give an Undertaking at the time of joining that you will abide by all the rules and regulations related to service conditions (including disciplinary matters) of the employees of Munitions India Limited as framed and approved by its Board of Directors from time to time.
10. If the terms and conditions of the offer of appointment is unconditionally acceptable to you, please report for duty at Ordnance Factory Bhandara (OFBA) on any working day on or before **01.04.2025** and submit a copy of this letter duly signed by you as token of your unconditional acceptance of terms and conditions mentioned therein.
11. This offer of appointment will stand automatically cancelled, if you do not report for duty within the specified date.



(D. U. DESHMUKH)
CHIEF GENERAL MANAGER
ORDNANCE FACTORY BHANDARA

The above offer of appointment is unconditionally acceptable with terms and conditions mentioned therein to the undersigned.

Smt. Rakhi Dhammanad Rangari R. D. Rangari

Date: 1/04/2025

Date:

CIN No. U29190PN2021GOI203505

पंजीकृतपता: म्यूनिशन्स इंडिया लिमिटेड मुख्यालय, द्वितीयतल, न्यातियूनिटी, गुंजनथिएटरकेपास, नागरमार्ग, येरवदा, पुणे, महाराष्ट्र - 411006.
Regd. Office: Munitions India Ltd Headquarters., 2nd Floor, Nyati Unitree, Near Gunjan Theatre, Nagar Road,
Yervada Pune, Maharashtra - 411006, दूरभाषसं / PHONE No. 020-67080400, 020-67080401.

ORDNANCE FACTORY BHANDARA
A UNIT OF MUNITIONS INDIA LIMITED
PAY-SLIP FOR THE MONTH MAY-2025

PER NO : 40005 NAME : SMT. RAKHI D. RANGARI DESGN : LABOURER/SS SECTION : GA
PAN NO : FIHPR1700L NPS NO : 110233134677 BASIC PAY:18000 BANK AC NO : 40480283650
DOA : 01/04/2025 DNI : 01/04/2026 DOB : 21/08/1982 IFSC CODE : SBIN0002156
UNR DAYS : 001 PAID DAYS : 026 TOTAL DAYS : 027
LATE : 243 MIN. LT AMT : 362

EARNINGS		DEDUCTIONS	
BASIC PAY	: 16971	GRATUITY BEN	: 1287
IDA 48.70%	: 8441	SUP MED BEN(3.00%)	: 803
GRATUITY BEN(4.81%)	: 1287	NPS(14.00%)	: 3747
SUP MED BEN(3.00%)	: 803	PT	: 200
CAFE.ALLOWANCE(26.00%)	: 4680		
NPS(14.00%)	: 3747		
TOTAL PAY	: 35929		

GROSS EARN	: 35929	TOTAL DEDUCTION	: 6037
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NET PAYABLE Rs : 29892 (Rs. TWENTY NINE THOUSAND EIGHT HUNDRED NINETY TWO ONLY)

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आयुध निर्माणी भंडारा

ORDNANCE FACTORY BHANDARA

निर्माणी आदेश भाग -II/FACTORY ORDER PART-II

द्वारा/BY

श्री दीपक ऊ. देशमुख, भा.आ.नि.से. मुख्य महाप्रबंधक

SHRI DEEPAK U. DESHMUKH, IOFS, CHIEF GENERAL MANAGER

संख्या/No. 316

दिनांक/Date- 02/04/2025

Sub: Appointment of Non-Industrial Employee(Female Searcher) on Compassionate grounds.

The following individual has joined at Ordnance Factory Bhandara as an employee of Munitions India Ltd. in the scale of pay of Rs. 18,000-60,000 at a starting Basic Pay of INR 18,000/- (Rupees Eighteen Thousand only) per month in IDA Scale (Ao/Wo):

Sl. No.	Name, Per.No.	Photo	Category	Post & Section	Date of Appointment
03.	SMT. ROSHANI LAKSHMAN KELWADE PER.NO.2000004		UR	FEMALE SEARCHER GA SECTION	01.04.2025 (F/N) 18/02/1990
Authority: i) MIL Letter No. MIL/HR/CA/OFBA-8 Cases/26/2025 dtd. 19/03/2025					
ii) Offer of Appointment- File No. GA/COMP. APP.(FAC)/15/2025 dtd. 01-04-2025					
iii) GM's approval No.GA/COMP.APP.(FAC)/155/2025/01 dtd. 02/04/2025					

02. The above individual will be on probation for a period of 02 years from the date of appointment which may be extended or curtailed at the discretion of the Company.

(आर.के. यादव)

(R.K. YADAV)

संयुक्त महाप्रबंधक/प्रशासन

JT.GM/ADMIN

कृते मुख्य महाप्रबंधक/FOR CHIEF GENERAL MANAGER

Distribution:

1. The Directorate of Ordnance (C&S), Section Per/GB, 10-A, S.K. Bose Road, Kolkata- 700 001.
2. The PC of A (Fys), DOO (C&S) 10-A, S.K. Bose Road, Kolkata- 700 001.
3. The CMD Munitions India Ltd. Headquarters, 02nd Floor, Nyati Unitree, Near Gunjan Theatre, Nagar Road, Yervada Pune, Maharashtra- 411006
4. The DoO (C&S), Directorate Field Unit Ambajhari, 01st Floor, Admin Block, Ordnance Factory Ambajhari, Nagpur- 440 021.
5. Finance & Accounts OFBA
6. All Concerned Section



आयुध निर्माणी भंडारा
म्युनिशंस इंडिया
लिमिटेड की इकाई
भारत सरकार का उद्यम
रक्षा मंत्रालय
भंडारा, महाराष्ट्र - 441 906.

Ordnance Factory Bhandara
Unit of Munitions India Ltd.
Govt. of India Enterprise,
Ministry of Defence
Bhandara, Maharashtra - 441 906.



दूरभाष सं /PHONE No. 07184-275742-49

Fax : 07184-275242

email:ofba@ord.gov.in

OFFER OF APPOINTMENT

No.GA / COMP.APP(FAC)/15/2025

Date: 01.04.2025

To,

Smt Roshani Lakshman Kelwade
Qtr.No.117/2 Type-1
Ordnance Factory Estate Jawaharnagar
Bhandara-441906



Sub: Employment Assistance on Compassionate Grounds: Offer of Appointment
at Ordnance Factory Bhandara (OFBA), a Unit of Munitions India Limited.

With respect your application dated 25.02.2025, management of the Ordnance Factory Bhandara (OFBA) is pleased to offer you an appointment as an employee of Munitions India Ltd. in the post of **Female Searcher** in the scale of pay of Rs. 18,000-60,000 at a starting Basic Pay of INR 18,000/- (Rupees Eighteen Thousand only) per month in IDA Scale (AO/WO).

2. Your posting will be at Ordnance Factory Bhandara (OFBA) on the following terms and conditions:
 - 2.1. You shall be governed by CPF/ EPF rules as applicable to the employees of the Central Public Sector Enterprises (CPSEs).
 - 2.2. You will be on probation for a period of two years from the date of appointment, which may be extended or curtailed at the discretion of the Company.
 - 2.3. The probation period will be deemed to have been extended until the Company ~~is~~ order regarding satisfactory completion of probation.
 - 2.4. After successful completion of probation, your service may be confirmed with such terms and conditions as may be ordered by the Company.

2.5. During your employment in the company, you will be required to undergo training as per the requirement of the Company and to perform such duties as may be assigned to you from time to time by your superior officers.

2.6. A Company accommodation may be allotted to you on payment of license fee and applicable allied charges, under the terms and conditions prescribed in respect thereof from time to time.

2.7. If at a later point of time, it is found that any declaration or information furnished by you for securing the job is found to be false or if it is found that you have willfully suppressed any material information, you will be liable for removal from service and such other action as deemed fit may be initiated by the Competent Authority.

2.8. This will be a fresh appointment and you shall not make any claim as regards taking into account of your past service for any purpose whatsoever, except to such extent as may be prescribed under orders of the Company. If already employed, you should produce a relieving order from the present Employer.

2.9. You will not be entitled for grant of any Travelling Allowance/re-imbusement for the journey undertaken, joining time pay and joining time for the purpose of joining duty.

3. In addition to basic pay, you will be allowed to draw allowances such as Dearness Allowance (IDA), other applicable allowances and Superannuation benefits as per the policies of Munitions India Limited, issued from time to time.

4. You are not eligible for appointment if you have more than one spouse (wife/husband as the case may be) living and/or you are married to a person having more than one spouse living. You will have to furnish a declaration in this regard on the date of joining for duty. If you have violated the aforesaid condition, this offer would be deemed to be invalid unless the Company is satisfied that there are special grounds for doing so and exempts you from operation of this rule.

5. At the time of joining you should bring 08 (eight) copies of recent passport size photographs. You should also produce all the original certificates, pertaining to your age, educational qualifications, Aadhar Card, Pan Card, Ration Card, Voter Identity Card, etc., at the time of reporting for duty.

6. In case you have any physical disability you should also produce Certificate in original issued by the Competent Authority.
7. In case you belong to any reserved category you should produce the original Caste Certificate issued by the Competent Authority. If the claim of belonging to SC/ST/OBC is found to be false, the service will be terminated forthwith without prejudice to such further action that may be taken under the relevant laws.
8. You should also intimate the change, if any, of your religion after appointment immediately to the Appointing/Administrative Authority concerned.
9. You will have to give an Undertaking at the time of joining that you will abide by all the rules and regulations related to service conditions (including disciplinary matters) of the employees of Munitions India Limited as framed and approved by its Board of Directors from time to time.
10. If the terms and conditions of the offer of appointment is unconditionally acceptable to you, please report for duty at Ordnance Factory Bhandara (OFBA) on any working day on or before 01.04.2025 and submit a copy of this letter duly signed by you as token of your unconditional acceptance of terms and conditions mentioned therein.
11. This offer of appointment will stand automatically cancelled, if you do not report for duty within the specified date.


(D. U. DESHMUKH)
CHIEF GENERAL MANAGER
ORDNANCE FACTORY BHANDARA

o/c 
01/04/25

The above offer of Appointment is unconditionally acceptable with terms and conditions mentioned therein to the undersigned.

Smt Roshani Lakshman Kelwade



Date: 01-04-2025

CIN No. U29190PN2021GOI203505

पंजीकृतपता: म्यूनिशन्सइंडियालिमिटेडमुख्यालय, द्वितीयतल, न्यातियूनिट्री, गुंजनथिएटरकेपास, नागरमार्ग, येरवदा, पुणे, महाराष्ट्र- 411006.
Regd. Office: Munitions India Ltd Headquarters., 2nd Floor, NyatiUnitree, Near Gunjan Theatre, Nagar Road,
Yervada Pune, Maharashtra - 411006, दूरभाषसं / PHONE No. 020-67080400, 020-67080401.

आयुध निर्माणी भंडारा
ORDNANCE FACTORY BHANDARA
निर्माणी आदेश भाग- II/FACTORY ORDER PART-II
द्वारा/BY

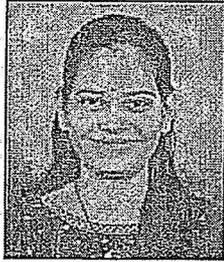
श्री दीपक ऊ.देशमुख, भा.आ.नि.से., मुख्य महाप्रबंधक
SHRI DEEPAK U. DESHMUKH, IOFS, CHIEF GENERAL MANAGER

संख्या/No. 408

दिनांक/Date- 05/05/2025

Sub: Appointment and Posting of Industrial Employee on Compassionate Ground.

The following individual has joined at Ordnance Factory Bhandara as an employee of Munitions India Ltd. in the scale of pay of Rs. 18,000/-60,000/- at starting Basic Pay of INR 18,000/- (Rupees Eighteen Thousand only) per month in IDA Scale(AO/WO):

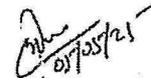
Sl. No.	Name MILPer. No. & F.S.No.	Photo	Category	Post & Section posting	Date of Appointment
1.	Smt.VIBHA ABHISHEK CHAURASIA 5000008 & 40008		OBC	Labour/SS F&A Section	01/05/2025 (F/N) 28/05/1992

Authority: i) MIL Approval No. MIL/HR/CA/OFBA-8 Cases/25 Dt. 25/02/2025

ii) Offer of Appointment - File No. GA/COM.APP(FAC)/155/2025 Dt. 18/04/2025

iii) CGM Approval No. GA/COMP.APP(FAC)/155/2025/02 Dt. 10/04/2025 & Dt. 02/05/2025

02. The above individual will be on probation for a period of 02 Years from the date of appointment which may be extended or curtailed at the discretion of the Company.


(आर.के.यादव)

संयुक्त महाप्रबंधक/एचआर एवं एमएम
कृते मुख्य महाप्रबंधक

Distribution:

1. The Directorate of Ordnance (C&S), Section Per/GB.
10-A, S.K. Bose Road. Kolkata-700 001.
2. The PC of A(Fys), DOO(C&S) 10-A, S.K. Bose Road. Kolkata-700 001.
3. The CMD Munitions India Ltd. Headquarters, 02nd Floor, Nyati Unitree,
Near Gunjan Theatre, Nagar Road, Yervada Pune, Maharashtra-411 006
4. The DOO(C&S), Directorate Field Unit Ambajhari, 01st Floor, Admin Block, Ordnance Factory
Ambajhari, Nagpur-440021
5. Finance & Accounts OFBA
6. All concerned Section

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Manager, O

Ltd. Letter

2025 02:49

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आयुध निर्माणी भंडारा
म्युनिशन्स इंडिया
लिमिटेड की इकाई
भारत सरकार का उद्यम
रक्षा मंत्रालय
भंडारा, महाराष्ट्र - 441 906.

Ordnance Factory Bhandara
Unit of Munitions India Ltd.
Govt. of India Enterprise,
Ministry of Defence
Bhandara, Maharashtra - 441 906.



दूरभाष सं /PHONE No. 07184-275742-49

Fax : 07184-275242

email:ofba@ord.gov.in

OFFER OF APPOINTMENT

No.GA / COMP.APP(FAC)/15/2025

Date: 18.04.2025

To,

Smt. Vibha Abhishek Chaurasia
Nagpur Road, Near Ramkrushna Apartment
Chatrapati Shahu Nagar
Bhandara-441904



Sub: Employment Assistance on Compassionate Grounds: Offer of Appointment
at Ordnance Factory Bhandara (OFBA), a Unit of Munitions India Limited.

With respect your application dated 03.02.2025, management of the Ordnance Factory Bhandara (OFBA) is pleased to offer you an appointment as an employee of Munitions India Ltd. in the post of **Labour (SS)** in the scale of pay of Rs. 18,000-60,000 at a starting Basic Pay of INR 18,000/- (Rupees Eighteen Thousand only) per month in IDA Scale (A0/W0).

2. Your posting will be at Ordnance Factory Bhandara (OFBA) on the following terms and conditions:
 - 2.1. You shall be governed by CPF/ EPF rules as applicable to the employees of the Central Public Sector Enterprises (CPSEs).
 - 2.2. You will be on probation for a period of two years from the date of appointment, which may be extended or curtailed at the discretion of the Company.
 - 2.3. The probation period will be deemed to have been extended until the Company issues order regarding satisfactory completion of probation.
 - 2.4. After successful completion of probation, your service may be confirmed with such terms and conditions as may be ordered by the Company.

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2.5. During your employment in the company, you will be required to undergo training as per the requirement of the Company and to perform such duties as may be assigned to you from time to time by your superior officers.

2.6. A Company accommodation may be allotted to you on payment of license fee and applicable allied charges, under the terms and conditions prescribed in respect thereof from time to time.

2.7. If at a later point of time, it is found that any declaration or information furnished by you for securing the job is found to be false or if it is found that you have willfully suppressed any material information, you will be liable for removal from service and such other action as deemed fit may be initiated by the Competent Authority.

2.8. This will be a fresh appointment and you shall not make any claim as regards taking into account of your past service for any purpose whatsoever, except to such extent as may be prescribed under orders of the Company. If already employed, you should produce a relieving order from the present Employer.

2.9. You will not be entitled for grant of any Travelling Allowance/re-imbusement for the journey undertaken, joining time pay and joining time for the purpose of joining duty.

3. In addition to basic pay, you will be allowed to draw allowances such as Dearness Allowance (IDA), other applicable allowances and Superannuation benefits as per the policies of Munitions India Limited, issued from time to time.

4. You are not eligible for appointment if you have more than one spouse (wife/husband as the case may be) living and/or you are married to a person having more than one spouse living. You will have to furnish a declaration in this regard on the date of joining for duty. If you have violated the aforesaid condition, this offer would be deemed to be invalid unless the Company is satisfied that there are special grounds for doing so and exempts you from operation of this rule.

5. At the time of joining you should bring 08 (eight) copies of recent passport size photographs. You should also produce all the original certificates, pertaining to your age, educational qualifications, Aadhar Card, Pan Card, Ration Card, Voter Identity Card, etc., at the time of reporting for duty.

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6. In case you have any physical disability you should also produce Certificate in original issued by the Competent Authority.
7. In case you belong to any reserved category you should produce the original Caste Certificate issued by the Competent Authority. If the claim of belonging to SC/ST/OBC is found to be false, the service will be terminated forthwith without prejudice to such further action that may be taken under the relevant laws.
8. You should also intimate the change, if any, of your religion after appointment immediately to the Appointing/Administrative Authority concerned.
9. You will have to give an Undertaking at the time of joining that you will abide by all the rules and regulations related to service conditions (including disciplinary matters) of the employees of Munitions India Limited as framed and approved by its Board of Directors from time to time.
10. If the terms and conditions of the offer of appointment is unconditionally acceptable to you, please report for duty at Ordnance Factory Bhandara (OFBA) on any working day on or before 21.04.2025 and submit a copy of this letter duly signed by you as token of your unconditional acceptance of terms and conditions mentioned therein.
11. This offer of appointment will stand automatically cancelled, if you do not report for duty within the specified date.



(D. U. DESHMUKH)
CHIEF GENERAL MANAGER
ORDNANCE FACTORY BHANDARA

The above offer of Appointment is unconditionally acceptable with terms and conditions mentioned therein to the undersigned.

Smt. Vibha Abhishek Chaurasia



01/05/2025

Date: 01/05/2025

CIN No. U29190PN2021GOI203505

पंजीकृतपता: म्यूनिसान्सइंडियालिमिटेडमुख्यालय, द्वितीयतल, न्यातियूनिट्री, गुंजनथिएटरकेपास, नागरमार्ग, येरवदा, पुणे, महाराष्ट्र- 411006.
Regd. Office: Munitions India Ltd Headquarters., 2nd Floor, Nyati Unitree, Near Gunjan Theatre, Nagar Road,
Yervada Pune, Maharashtra - 411006, दूरभाषसं / PHONE No. 020-67080400, 020-67080401.

ORDNANCE FACTORY BHANDARA
A UNIT OF MUNITIONS INDIA LIMITED
PAY-SLIP FOR THE MONTH MAY-2025

Untitled
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PER NO : 40008	NAME : VIBHA ABHISHEK CHAURASIA	DESIGN : LABOURER/SS	SECTION : F&A-1
PAN NO : AZZPC3763A	NPS NO : 110233040640	BASIC PAY:18000	BANK AC NO : 32430403832
DOA : 01/05/2025	DNI : 01/05/2026	DOB : 28/05/1992	IFSC CODE : SBIN0004616
UNR DAYS : 006	PAID DAYS : 021	TOTAL DAYS : 027	
LATE : 153 MIN.	LT AMT : 228		

EARNINGS		DEDUCTIONS	
BASIC PAY	: 13772	GRATUITY BEN	: 1287
IDA 48.70%	: 6818	SUP MED BEN(3.00%)	: 803
GRATUITY BEN(4.81%)	: 1287	NPS(14.00%)	: 3747
SUP MED BEN(3.00%)	: 803	PT	: 200
CAFE.ALLOWANCE(26.00%)	: 4680		
NPS(14.00%)	: 3747		
TOTAL PAY	: 31107		
<hr/>		<hr/>	
GROSS EARN	: 31107	TOTAL DEDUCTION	: 6037
<hr/>		<hr/>	
NET PAYABLE Rs : 25070 (Rs. TWENTY FIVE THOUSAND SEVENTY ONLY)			

आयुध निर्माणी भंडारा
ORDNANCE FACTORY BHANDARA
निर्माणी आदेश भाग- II/FACTORY ORDER PART-II
द्वारा/BY

श्री दीपक ऊ. देशमुख, भा.आ.नि.से. मुख्य महाप्रबंधक
SHRI DEEPAK U. DESHMUKH, IOFS, CHIEF GENERAL MANAGER

संख्या/No. 417

दिनांक/Date- 09.05.2025

Sub: Appointment and Posting of Industrial Employee on Compassionate Ground.

The following individual has joined at Ordnance Factory Bhandara as an employee of Munitions India Ltd. in the scale of pay of Rs. 18,000/-60,000/- at starting Basic Pay of INR 18,000/- (Rupees Eighteen Thousand only) per month in IDA Scale(AO/WO):

Sl.No.	Name MIL Per. No. & F.S.No.	Photo	Categ.	Post	Section	Date of Appointment
1.	Smt. ROSHANI SANJAYKUMAR KAREMORE MIL Per.No. 5000009 F.S. No. 40009		OBC	Labourer Semi-Skilled	Per.	03/05/2025 (F/N) DOB 25/06/1994 Join dt 03/05/2025

Authority: i) MIL Approval No. MIL/HR/CA/OFBA-8 Cases/2025, Dated 25/02/2025
ii) Offer of Appointment - File No. GA/COM.APP(FAC)/15/2025 Dt. 30/03/2025
iii) CGM Approval No. GA/COMP.APP(FAC)/155/2025/01 Dt. 06/05/2025

02. The above individual will be on probation for a period of 02 Years from the date of appointment which may be extended or curtailed at the discretion of the Company.

(आर. के. यादव)

संयुक्त महाप्रबंधक/मानवसंसाधन एवं एम. एम.
कृते मुख्य महाप्रबंधक

Distribution:

1. The Directorate of Ordnance (C&S), Section Per/GB.10-A, S.K. Bose Road. Kolkata-700 001.
2. The PC of A (Fys), DOO(C&S) 10-A, S.K. Bose Road. Kolkata-700 001.
3. The CMD Munitions India Ltd. Headquarters, 02nd Floor, NyatiUnitree, Near Gunjan Theatre, Nagar Road, Yervada Pune, Maharashtra-411 006
4. The DOO(C&S), Directorate Field Unit Ambajhari, 01st Floor, Admin Block, Ordnance Factory Ambajhari, Nagpur-440021
5. Finance & Accounts OFBA
6. All concerned Section

2.5. During your employment in the company, you will be required to undergo training as per the requirement of the Company and to perform such duties as may be assigned to you from time to time by your superior officers.

2.6. A Company accommodation may be allotted to you on payment of license fee and applicable allied charges, under the terms and conditions prescribed in respect thereof from time to time.

2.7. If at a later point of time, it is found that any declaration or information furnished by you for securing the job is found to be false or if it is found that you have willfully suppressed any material information, you will be liable for removal from service and such other action as deemed fit may be initiated by the Competent Authority.

2.8. This will be a fresh appointment and you shall not make any claim as regards taking into account of your past service for any purpose whatsoever, except to such extent as may be prescribed under orders of the Company. If already employed, you should produce a relieving order from the present Employer.

2.9. You will not be entitled for grant of any Travelling Allowance/re-imbusement for the journey undertaken, joining time pay and joining time for the purpose of joining duty.

3. In addition to basic pay, you will be allowed to draw allowances such as Dearness Allowance (IDA), other applicable allowances and Superannuation benefits as per the policies of Munitions India Limited, issued from time to time.

4. You are not eligible for appointment if you have more than one spouse (wife/husband as the case may be) living and/or you are married to a person having more than one spouse living. You will have to furnish a declaration in this regard on the date of joining for duty. If you have violated the aforesaid condition, this offer would be deemed to be invalid unless the Company is satisfied that there are special grounds for doing so and exempts you from operation of this rule.

5. At the time of joining you should bring 08 (eight) copies of recent passport size photographs. You should also produce all the original certificates, pertaining to your age, educational qualifications, Aadhar Card, Pan Card, Ration Card, Voter Identity Card, etc., at the time of reporting for duty.

:: 3 ::

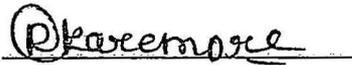
6. In case you have any physical disability you should also produce Certificate in original issued by the Competent Authority.
7. In case you belong to any reserved category you should produce the original Caste Certificate issued by the Competent Authority. If the claim of belonging to SC/ST/OBC is found to be false, the service will be terminated forthwith without prejudice to such further action that may be taken under the relevant laws.
8. You should also intimate the change, if any, of your religion after appointment immediately to the Appointing/Administrative Authority concerned.
9. You will have to give an Undertaking at the time of joining that you will abide by all the rules and regulations related to service conditions (including disciplinary matters) of the employees of Munitions India Limited as framed and approved by its Board of Directors from time to time.
10. If the terms and conditions of the offer of appointment is unconditionally acceptable to you, please report for duty at Ordnance Factory Bhandara (OFBA) on any working day on or before 02.04.2025 and submit a copy of this letter duly signed by you as token of your unconditional acceptance of terms and conditions mentioned therein.
11. This offer of appointment will stand automatically cancelled, if you do not report for duty within the specified date.



(D. U. DESHMUKH)
CHIEF GENERAL MANAGER
ORDNANCE FACTORY BHANDARA

The above offer of Appointment is unconditionally acceptable with terms and conditions mentioned therein to the undersigned.

Smt Roshani Sanjaykumar Karemore


03-05-2025.

Date: 03-05-2025 .

CIN No. U29190PN2021GOI203505

पंजीकृतपता: म्युनिशन्स इंडिया लिमिटेड मुख्यालय, द्वितीयतल, न्याति युनिट्री, गुंजन थिएटरके पास, नागरमार्ग, येरवदा, पुणे, महाराष्ट्र- 411006.
Regd. Office: Munitions India Ltd Headquarters., 2nd Floor, Nyati Unitree, Near Gunjan Theatre, Nagar Road,
Yervada Pune, Maharashtra - 411006, दूरभाषसं / PHONE No. 020-67080400, 020-67080401.

ORDNANCE FACTORY BHANDARA
A UNIT OF MUNITIONS INDIA LIMITED
PAY-SLIP FOR THE MONTH MAY-2025

PER NO : 40009 NAME : SMT. ROSHANI S. KAREMORE DESGN : LABOURER/SS SECTION : PER
PAN NO : AFRPW5058C NPS NO : 110233134551 BASIC PAY:18000 BANK AC NO : 920310510001481
DOA : 03/05/2025 DNI : 03/05/2026 DOB : 25/06/1994 IFSC CODE : BKID0008735
UNR DAYS : 003 PAID DAYS : 024 TOTAL DAYS : 027
LATE : 053 MIN. LT AMT : 079

EARNINGS

DEDUCTIONS

BASIC PAY	:	15921	GRATUITY BEN	:	1287
IDA 48.70%	:	7792	SUP MED BEN(3.00%)	:	803
GRATUITY BEN(4.81%)	:	1287	NPS(14.00%)	:	3747
SUP MED BEN(3.00%)	:	803	PT	:	200
CAFE ALLOWANCE(26.00%)	:	4680			
NPS(14.00%)	:	3747			
TOTAL PAY	:	34230			

GROSS EARN	:	34230	TOTAL DEDUCTION	:	6037
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NET PAYABLE Rs : 28193 (RS. TWENTY EIGHT THOUSAND ONE HUNDRED NINETY THREE ONLY)

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आयुध निर्माणा भंडारा

ORDNANCE FACTORY BHANDARA

निर्माणा आदेश भाग-II/FACTORY ORDER PART-II

द्वारा/BY

श्री दीपक ऊ. देशमुख, भा.आ.नि.से. मुख्य महाप्रबंधक

SHRI DEEPAK U. DESHMUKH, IOFS, CHIEF GENERAL MANAGER

संख्या/No. 389

दिनांक/Date- 01.05.2025

Sub: Appointment and Posting of Industrial Employee on Compassionate Ground.

The following individual has joined at Ordnance Factory Bhandara as an employee of Munitions India Ltd. in the scale of pay of Rs. 18,000/-60,000/- at starting Basic Pay of INR 18,000/- (Rupees Eighteen Thousand only) per month in IDA Scale(AO/WO):

Sl. No.	Name MILPer. No.& F.S.No.	Photo	Category	Post & Section posting	Date of Appointment
1.	Smt. JAYA JAYDEEP BANERJEE 5000007 & 40007		GENERAL	Labour/SS GA Section	21/04/2025 (F/N) 27.08.1986

Authority: i) MIL Approval No. MIL/HR/CA/JJB/OFBA/29/2025, Dt. 26/03/2025

ii) Offer of Appointment -File No. GA/COM.APP(FAC)/155/2025 Dt.17/03/2025

iii) CGM Approval No. GA/COMP.APP(FAC) /155/2025/02 Dt. 25/03/2025 & Dt.01/04/2025

02. The above individual will be on probation for a period of 02 Years from the date of appointment which may be extended or curtailed at the discretion of the Company.


आर के यादव
(R.K.YADAV)

संयुक्त महाप्रबंधक /मानवसंसाधन एवं एम. एम.

JT. GM/HR/MM

कृते मुख्य महाप्रबंधक/CHIEF GENERAL MANAGER

Distribution:

1. The Directorate of Ordnance (C&S) , Section Per/GB.
10-A, S.K. Bose Road. Kolkata-700 001.
2. The PC of A(Fys), DOO(C&S) 10-A, S.K. Bose Road. Kolkata-700 001.
3. The CMD Munitions India Ltd. Headquarters, 02nd Floor , Nyati Unitree,
Near Gunjan Theatre, Nagar Road, Yervada Pune, Maharashtra-411 006
4. The DOO(C&S), Directorate Field Unit Ambajhari, 01st Floor, Admin Block, Ordnance Factory
& Accounts OFBA
5. Finance & Accounts OFBA
6. All concerned Section



आयुध निर्माणी भंडारा
म्युनिशन्स इंडिया
लिमिटेड की इकाई
भारत सरकार का उद्यम
रक्षा मंत्रालय
भंडारा, महाराष्ट्र - 441 906.

Ordnance Factory Bhandara
Unit of Munitions India Ltd.
Govt. of India Enterprise,
Ministry of Defence
Bhandara, Maharashtra - 441 906.



हस्ताक्षर / भाषण सं / PHONE No. 07184-275742-49

Fax : 07184-275242

email: ofba@ord.gov.in

OFFER OF APPOINTMENT

No.GA/COMP.APP(FAC)/15/2025

Date: 18.04.2025

To,

Smt. Jaya Jaydeep Banerjee,
Quarter No. 8/3, G-Type,
Ordnance Factory Estate,
Jawaharnagar, Bhandara-441904



Sub: Employment Assistance on Compassionate Grounds Offer of Appointment
at Ordnance Factory Bhandara (OFBA), a Unit of Munitions India Limited.

With respect your application dated 16.03.2025, management of the Ordnance Factory Bhandara (OFBA) is pleased to offer you an appointment as an employee of Munitions India Ltd. in the post of **Labour (SS)** in the scale of pay of Rs. 18,000-60,000 at a starting Basic Pay of INR 18,000/- (Rupees Eighteen Thousand only) per month in IDA Scale (AO/WO).

2. Your posting will be at Ordnance Factory Bhandara (OFBA) on the following terms and conditions:

2.1. You shall be governed by CPF/ EPF rules as applicable to the employees of the Central Public Sector Enterprises (CPSEs).

2.2. You will be on probation for a period of two years from the date of appointment, which may be extended or curtailed at the discretion of the Company.

2.3. The probation period will be deemed to have been extended until the Company issues order regarding satisfactory completion of probation.

2.4. After successful completion of probation, your service may be confirmed with such terms and conditions as may be ordered by the Company.

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2.5. During your employment in the company, you will be required to undergo training as per the requirement of the Company and to perform such duties as may be assigned to you from time to time by your superior officers.

2.6. A Company accommodation may be allotted to you on payment of license fee and applicable allied charges, under the terms and conditions prescribed in respect thereof from time to time.

2.7. If at a later point of time, it is found that any declaration or information furnished by you for securing the job is found to be false or if it is found that you have willfully suppressed any material information, you will be liable for removal from service and such other action as deemed fit may be initiated by the Competent Authority.

2.8. This will be a fresh appointment and you shall not make any claim as regards taking into account of your past service for any purpose whatsoever, except to such extent as may be prescribed under orders of the Company. If already employed, you should produce a relieving order from the present Employer.

2.9. You will not be entitled for grant of any Travelling Allowance/re-imbusement for the journey undertaken, joining time pay and joining time for the purpose of joining duty.

3. In addition to basic pay, you will be allowed to draw allowances such as Dearness Allowance (IDA), other applicable allowances and Superannuation benefits as per the policies of Munitions India Limited, issued from time to time.

4. You are not eligible for appointment if you have more than one spouse (wife/husband as the case may be) living and/or you are married to a person having more than one spouse living. You will have to furnish a declaration in this regard on the date of joining for duty. If you have violated the aforesaid condition, this offer would be deemed to be invalid unless the Company is satisfied that there are special grounds for doing so and exempts you from operation of this rule.

5. At the time of joining you should bring 08 (eight) copies of recent passport size photographs. You should also produce all the original certificates, pertaining to your age, educational qualifications, Aadhar Card, Pan Card, Ration Card, Voter Identity Card, etc., at the time of reporting for duty.

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6. In case you have any physical disability you should also produce Certificate in original issued by the Competent Authority.
7. In case you belong to any reserved category you should produce the original Caste Certificate issued by the Competent Authority. If the claim of belonging to SC/ST/OBC is found to be false, the service will be terminated forthwith without prejudice to such further action that may be taken under the relevant laws.
8. You should also intimate the change, if any, of your religion after appointment immediately to the Appointing/Administrative Authority concerned.
9. You will have to give an Undertaking at the time of joining that you will abide by all the rules and regulations related to service conditions (including disciplinary matters) of the employees of Munitions India Limited as framed and approved by its Board of Directors from time to time.
10. If the terms and conditions of the offer of appointment is unconditionally acceptable to you, please report for duty at Ordnance Factory Bhandara (OFBA) on any working day on or before 21.04.2025 and submit a copy of this letter duly signed by you as token of your unconditional acceptance of terms and conditions mentioned therein.
11. This offer of appointment will stand automatically cancelled, if you do not report for duty within the specified date.


(D. U. DESHMUKH) 18/05/2025
CHIEF GENERAL MANAGER
ORDNANCE FACTORY BHANDARA

The above offer of Appointment is unconditionally acceptable with terms and conditions mentioned therein to the undersigned.

Smt. Jaya Jaydeep Banerjee 

Date: 21/4/2025

ORDNANCE FACTORY-BHANDARA
A UNIT OF MUNITIONS INDIA LIMITED
PAY-SLIP FOR THE MONTH MAY-2025

PER NO : 40007 NAME : SMT. JAYA JAYDEEP BANERJEE DESGN : LABOURER/SS SECTION : GA
PAN NO : BSMPB5231M NPS NO : 110232502006 BASIC PAY:18000 BANK AC NO : 30368640086
DOA : 21/04/2025 DNI : 21/04/2026 DOB : 27/08/1986 IFSC CODE : SBIN0002156
UNR DAYS : 001 PAID DAYS : 026 TOTAL DAYS : 027
LATE : 049 MIN. LT AMT : 073

EARNINGS		DEDUCTIONS	
BASIC PAY	: 17260	GRATUITY BEN	: 1287
IDA 48.70%	: 8441	SUP MED BEN(3.00%)	: 803
GRATUITY BEN(4.81%)	: 1287	NPS(14.00%)	: 3747
SUP MED BEN(3.00%)	: 803	PT	: 200
CAFE.ALLOWANCE(26.00%)	: 4680		
NPS(14.00%)	: 3747		
TOTAL PAY	: 36218		
GROSS EARN	: 36218	TOTAL DEDUCTION	: 6037
NET PAYABLE Rs : 30181 (Rs. THIRTY THOUSAND ONE HUNDRED EIGHTY ONE ONLY)			



आयुध निर्माणी भंडारा
म्युनिशन्स इंडिया
लिमिटेड की इकाई
भारत सरकार का उद्यम
रक्षा मंत्रालय
भंडारा, महाराष्ट्र - 441 906.

Ordnance Factory Bhandara
Unit of Munitions India Ltd.
Govt. of India Enterprise,
Ministry of Defence
Bhandara, Maharashtra - 441 906.



दूरभाष सं /PHONE No. 07184-275742-49

Fax : 07184-275242

email: ofba@ord.gov.in

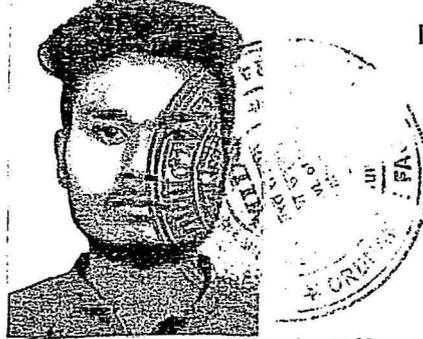
OFFER OF APPOINTMENT

No.GA / COMP.APP(FAC) /15/ 2025

Date: 27.03.2025

To,

Sajan Husan Barai
Nehru Ward,
Sahuli, Pipri, Bhandara,
Maharashtra-441906



Sub: Employment Assistance on Compassionate Grounds: Offer of Appointment
at Ordnance Factory Bhandara (OFBA), a Unit of Munitions India Limited.

With respect your application dated 25.02.2025, management of the Ordnance Factory Bhandara (OFBA) is pleased to offer you an appointment as an employee of Munitions India Ltd. in the post of Labour (SS) in the scale of pay of Rs. 18,000-60,000 at a starting Basic Pay of INR 18,000/- (Rupees Eighteen Thousand only) per month in IDA Scale (AO/WO).

2. Your posting will be at Ordnance Factory Bhandara (OFBA) on the following terms and conditions:

2.1. You shall be governed by CPF/ EPF rules as applicable to the employees of the Central Public Sector Enterprises (CPSEs).

2.2. You will be on probation for a period of two years from the date of appointment, which may be extended or curtailed at the discretion of the Company.

2.3. The probation period will be deemed to have been extended until the Company issues order regarding satisfactory completion of probation.

2.4. After successful completion of probation, your service may be confirmed with such terms and conditions as may be ordered by the Company.

2.5. During your employment in the company, you will be required to undergo training as per the requirement of the Company and to perform such duties as may be assigned to you from time to time by your superior officers.

2.6. A Company accommodation may be allotted to you on payment of license fee and applicable allied charges, under the terms and conditions prescribed in respect thereof from time to time.

2.7. If at a later point of time, it is found that any declaration or information furnished by you for securing the job is found to be false or if it is found that you have willfully suppressed any material information, you will be liable for removal from service and such other action as deemed fit may be initiated by the Competent Authority.

2.8. This will be a fresh appointment and you shall not make any claim as regards taking into account of your past service for any purpose whatsoever, except to such extent as may be prescribed under orders of the Company. If already employed, you should produce a relieving order from the present Employer.

2.9. You will not be entitled for grant of any Travelling Allowance/re-imbusement for the journey undertaken, joining time pay and joining time for the purpose of joining duty.

3. In addition to basic pay, you will be allowed to draw allowances such as Dearness Allowance (IDA), other applicable allowances and Superannuation benefits as per the policies of Munitions India Limited, issued from time to time.

4. You are not eligible for appointment if you have more than one spouse (wife/husband as the case may be) living and/or you are married to a person having more than one spouse living. You will have to furnish a declaration in this regard on the date of joining for duty. If you have violated the aforesaid condition, this offer would be deemed to be invalid unless the Company is satisfied that there are special grounds for doing so and exempts you from operation of this rule.

5. At the time of joining you should bring 08 (eight) copies of recent passport size photographs. You should also produce all the original certificates, pertaining to your age, educational qualifications, Aadhar Card, Pan Card, Ration Card, Voter Identity Card, etc., at the time of reporting for duty.



6. In case you have any physical disability you should also produce Certificate in original issued by the Competent Authority.
7. In case you belong to any reserved category you should produce the original Caste Certificate issued by the Competent Authority. If the claim of belonging to SC/ST/OBC is found to be false, the service will be terminated forthwith without prejudice to such further action that may be taken under the relevant laws.
8. You should also intimate the change, if any, of your religion after appointment immediately to the Appointing/Administrative Authority concerned.
9. You will have to give an Undertaking at the time of joining that you will abide by all the rules and regulations related to service conditions (including disciplinary matters) of the employees of Munitions India Limited as framed and approved by its Board of Directors from time to time.
10. If the terms and conditions of the offer of appointment is unconditionally acceptable to you, please report for duty at Ordnance Factory Bhandara (OFBA) on any working day on or before **01.04.2025** and submit a copy of this letter duly signed by you as token of your unconditional acceptance of terms and conditions mentioned therein.
11. This offer of appointment will stand automatically cancelled, if you do not report for duty within the specified date.



(D. U. DESHMUKH)
CHIEF GENERAL MANAGER
ORDNANCE FACTORY BHANDARA

The above offer of Appointment is unconditionally acceptable with terms and conditions mentioned therein to the undersigned.

Sajjan Husan Barai

Date:

1/04/2025

CIN No. U29190PN2021GOI203505

पंजीकृतपता: म्यूनिसिअन्स इंडिया लिमिटेड मुख्यालय, द्वितीयतल, न्यातियूनिट्री, गुंजनथिएटरकेपास, नागरमार्ग, येरवडा, पुणे, महाराष्ट्र - 411006.

Regd. Office: Munitions India Ltd Headquarters,, 2nd Floor, Nyati Unitree, Near Gunjan Theatre, Nagar Road,

Yervada Pune, Maharashtra - 411006, दूरभाषसं / PHONE No. 020-67080400, 020-67080401.

145 Filed

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ORDNANCE FACTORY BHANDARA
A UNIT OF MUNITIONS INDIA LIMITED
PAY-SLIP FOR THE MONTH MAY-2025

PER NO : 40004	NAME : SAJAN HUSAN BARAI	DESIGN : LABOURER/SS	SECTION : DBP-BT
PAN NO : EGOPB1037G	NPS NO : 110232502247	BASIC PAY:18000	BANK AC NO : 43775938977
DOA : 01/04/2025	DNI : 01/04/2026	DOB : 31/08/2000	IFSC CODE : SBIN0002156
UNR DAYS : 000	PAID DAYS : 026	TOTAL DAYS : 026	
LATE : 004 MIN.	LT AMT : 006		

EARNINGS		DEDUCTIONS	
BASIC PAY	: 17994	GRATUITY BEN	: 1287
IDA 48.70%	: 8766	SUP MED BEN(3.00%)	: 803
GRATUITY BEN(4.81%)	: 1287	NPS(14.00%)	: 3747
SUP MED BEN(3.00%)	: 803	PT	: 200
CAFE.ALLOWANCE(26.00%)	: 4680		
NPS(14.00%)	: 3747		
TOTAL PAY	: 37277		
GROSS EARN	: 37277	TOTAL DEDUCTION	: 6037
NET PAYABLE Rs : 31240 (Rs. THIRTY ONE THOUSAND TWO HUNDRED FORTY ONLY)			



आयुध निर्माणी भंडारा
म्युनिशन्स इंडिया
लिमिटेड की इकाई
भारत सरकार का उद्यम
रक्षा मंत्रालय
भंडारा, महाराष्ट्र - 441 906.

Ordnance Factory Bhandara
Unit of Munitions India Ltd.
Govt. of India Enterprise,
Ministry of Defence
Bhandara, Maharashtra - 441 906.



दूरभाष सं /PHONE No. 07184-275742-49

Fax : 07184-275242

email: ofba@ord.gov.in

OFFER OF APPOINTMENT

No.GA / COMP.APP(FAC)/15/2025

Date: 24.07.2025

To,

Smt. Mamta Ajaykumar Nagdeve
Plot No. 26, Gajanan Bhumi Layout
Parsodi, Post : Jawaharnagar
Bhandara-441906

Sub: Employment Assistance on Compassionate Grounds: Offer of Appointment
at Ordnance Factory Bhandara (OFBA), a Unit of Munitions India Limited.

With respect your application dated 21.04.2025, management of the Ordnance Factory Bhandara (OFBA) is pleased to offer you an appointment as an employee of Munitions India Ltd. in the post of Labour (SS) in the scale of pay of Rs. 18,000-60,000 at a starting Basic Pay of INR 18,000/- (Rupees Eighteen Thousand only) per month in IDA Scale (AO/WO).

2. Your posting will be at Ordnance Factory Bhandara (OFBA) on the following terms and conditions:

2.1. You shall be governed by CPF/ EPF rules as applicable to the employees of the Central Public Sector Enterprises (CPSEs).

2.2. You will be on probation for a period of two years from the date of appointment, which may be extended or curtailed at the discretion of the Company.

2.3. The probation period will be deemed to have been extended until the Company issues order regarding satisfactory completion of probation.

2.4. After successful completion of probation, your service may be confirmed with such terms and conditions as may be ordered by the Company.

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- 2.5. During your employment in the company, you will be required to undergo training as per the requirement of the Company and to perform such duties as may be assigned to you from time to time by your superior officers.
- 2.6. A Company accommodation may be allotted to you on payment of license fee and applicable allied charges, under the terms and conditions prescribed in respect thereof from time to time.
- 2.7. If at a later point of time, it is found that any declaration or information furnished by you for securing the job is found to be false or if it is found that you have willfully suppressed any material information, you will be liable for removal from service and such other action as deemed fit may be initiated by the Competent Authority.
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- 2.9. You will not be entitled for grant of any Travelling Allowance/re-imbusement for the journey undertaken, joining time pay and joining time for the purpose of joining duty.
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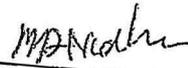
6. In case you have any physical disability you should also produce Certificate in original issued by the Competent Authority.
7. In case you belong to any reserved category you should produce the original Caste Certificate issued by the Competent Authority. If the claim of belonging to SC/ST/OBC is found to be false, the service will be terminated forthwith without prejudice to such further action that may be taken under the relevant laws.
8. You should also intimate the change, if any, of your religion after appointment immediately to the Appointing/Administrative Authority concerned.
9. You will have to give an Undertaking at the time of joining that you will abide by all the rules and regulations related to service conditions (including disciplinary matters) of the employees of Munitions India Limited as framed and approved by its Board of Directors from time to time.
10. If the terms and conditions of the offer of appointment is unconditionally acceptable to you, please report for duty at Ordnance Factory Bhandara (OFBA) on any working day on or before 28.07.2025 and submit a copy of this letter duly signed by you as token of your unconditional acceptance of terms and conditions mentioned therein.
11. This offer of appointment will stand automatically cancelled, if you do not report for duty within the specified date.



(D. U. DESHMUKH)
CHIEF GENERAL MANAGER
ORDNANCE FACTORY BHANDARA

The above offer of Appointment is unconditionally acceptable with terms and conditions mentioned therein to the undersigned.

Smt. Mamta Ajaykumar Nagdeve



Date:

28.07.2025

CIN No. U29190PN2021GOI203505
पंजीकृतपता: म्यूनिसान्स इंडिया लिमिटेड मुख्यालय, द्वितीय तल, न्याति यूनिट्री, गुंजन थियेटर के पास, नागरमार्ग, येरवदा, पुणे, महाराष्ट्र - 411005.
Regd. Office: Munitions India Ltd Headquarters., 2nd Floor, Nyati Unitree, Near Gunjan Theatre, Nagar Road,
Yervada Pune, Maharashtra - 411006, दूरभाष सं / PHONE No. 020-67080400, 020-67080401.